

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:654  
ANSWERED ON:24.11.2011  
IMPORT OF CRUDE OIL  
Verma Smt. Usha

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the imported crude oil is exported after refining;
- (b) if so, the quantum of exports made by the private and public sector oil companies during the last three years; and
- (c) the amount of profit earned by these companies therefrom alongwith the details of profit earned by each company?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIS. JAIPAL REDDY)

- (a):After processing imported crude oil by refineries, products are sold in domestic market and surplus products are exported.
- (b):The quantity of petroleum products exported by the public and private sector oil companies during the last three years is given below:-

Thousand Metric Tonnes

Year    Export        Total

PSU#    Private

2008-09    11804    27097    38901

2009-10    14303    36671    50974

2010-11    15244    43797    59041

**#Public Sector Undertakings**

- (c):The Profit After Tax (PAT) in respect of Indian Oil Corporation Ltd. (IOCL), Hindustan Petroleum Corporation Ltd. (HPCL), Bharat Petroleum Corporation Ltd. (BPCL), Mangalore Refineries & Petrochemical Ltd. (MRPL) & Essar Oil Limited (EOL) and Profit Before Interest and Tax (PBIT) in respect of Reliance Industries Ltd. (RIL)'s Refinery and Marketing segment during the last three years is as under:-

(Rs. Crores)

Companies    2008-09    2009-10    2010-11

PSU

IOCL 2950 10221 7445

BPCL 736 1538 1547

HPCL 575 1301 1539

MRPL 1193 1112 1177

**Private Sector**

EOL (-)513.51 29.46 653.88

RIL 9770 6056 9182

**(-) Loss**